CORRIGENDUM TO THE TV18 POST OFFER PUBLIC ANNOUNCEMENT DATED DECEMBER 30, 2014

The shareholders of the Target Company are requested to kindly note that the post Offer shareholding of the Acquirer and PACs and the deemed PAC (including the Equity Shares held by NW18) as disclosed in the TV18 Post Offer Public Announcement inadvertently excluded 1,63,563 Equity Shares representing 0.01 per cent of the Emerging Voting Capital that are held by RRB Investments Private Limited, a wholly owned subsidiary of NW18. Accordingly the post Offer shareholding of the Acquirer and PACs and the deemed PAC (including the Equity Shares held by NW18 and RRB Investments Private Limited) as disclosed in the TV18 Post Offer Public Announcement stands corrected to 103,55,20,105 Equity Shares representing 60.30% of the Emerging Voting Capital.

The Acquirer and the PACs and their respective trustees / directors (as applicable) accept full responsibility for the information contained in this corrigendum to the TV18 Post Offer Public Announcement. Capitalized terms used herein but not specifically defined shall have the same meaning ascribed to such terms in the TV18 LoF dated November 21, 2014.

A copy of this corrigendum to the TV18 Post Offer Public Announcement will be available on the websites of SEBI and the Stock Exchanges and at the registered office of the Target Company.

Issued on behalf of the Acquirer and the PAC by the Manager

JM FINANCIAL

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Contact Person: Ms. Lakshmi Lakshmanan
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Place: Mumbai

Date: January 6, 2015

Size: 12 x 8 cm